

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.353/95

Tuesday, this the 9th day of July, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

1. J Janaki,  
Head Postmaster  
(Higher Selection Grade II)  
Karunagappally Head Post Office,  
Kollam District.
2. K Raghavan,  
Postal Assistant  
(Lower Selection Grade),  
Karunagappally Head Post Office,  
Kollam District.
3. M Ismail Kunju,  
Sub Postmaster  
(Lower Selection Grade)  
Manapally North,  
Kollam District.
4. K Muraleedharan,  
Sub Postmaster  
(Lower Selection Grade),  
Thevalakara-690 524.
5. MG Raman Pillai,  
Postal Assistant,  
Sasthamkotta Post Office,  
Pathanamthitta. - Applicants

By Advocate Mr Thomaskutty for Mr OV Radhakrishnan

Vs

1. Union of India represented by  
its Secretary,  
Ministry of Communications,  
New Delhi.
2. Director General of Posts,  
Department of Posts,  
New Delhi. - Respondents

3. Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram.
4. Senior Superintendent of  
Post Offices,  
Kollam Postal Division,  
Kollam.
5. Senior Superintendent of  
Post Offices,  
Pathanamthitta Postal Division,  
Pathanamthitta.
6. N Sahadevan,  
Postal Assistant,  
Kollam Head Post Office,  
Kollam.
7. AG Kuttappan,  
Sub Postmaster,  
Pandalam.

- Respondents

By Advocate Mr KS Bahuleyan for Mr TPM Ibrahim Khan, Senior Central Government Standing Counsel (for R.1 to 5)

The application having been heard on 9.7.96 the Tribunal on the same day delivered the following:

O R D E R

Standing counsel submits that the Director General, Posts has by letter dated 8.2.96 advised the Post Master General to grant the claims of applicants and to promote them with effect from the dates on which their juniors were promoted. He assures that necessary action pursuant to the letter dated 8.2.96 will be taken within two months from today. The submission is recorded and the application is disposed of. No costs.

Dated, the 9th July, 1996.

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

trs/97